22,23

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 183 of 2017 with C.P. No. 68/241-246/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017

Name of the Company:

Shailesh P Gonawala & Ors.

V/s.

Shree Saisang Associates Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-246 r/w 213, 447, 448 of the

Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREM Q.BAC	PCS	Respondant	50-
			2,4,57,7	

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<u>ORDER</u>

None present for Original Petitioner. Learned PCS Mr. Dhiren Dave present for Original Respondent No.2 and 4. Learned PCS Mr. Bhairav Shukla present for Original Respondent No. 3.

List the matter on 11.09.2017 for hearing arguments of Respondents.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of August, 2017.